

4
O.A.737/95

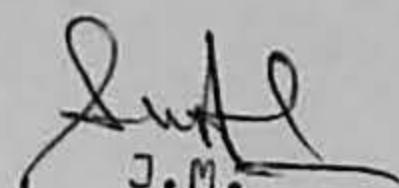
12.3.99

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agarwal, J.M.

Sri Ashish Srivastava for the applicant
seeks adjournment in this case today. He also
makes a request that O.A. 89/91 be designated as
the leading case so that O.A. gets priority in
listing. The prayer is allowed. Copy of all the
orders made in O.A. 737/95 be extracted and
may be kept in O.A. 89/91 for the purpose and the
case may be listed with O.A. 89/91 as leading case
on the next date.

List this case on 13.5.99.


J.M.


A.M.

Nafees.

13-1-98

Hanble Mr S Dasgupta - A.M.
Hanble Mr D VR SG Dattatreyaulu - J.M.

Advocates have resolved not to
work today. Adjourned to
25-3-98 for hearing.

of
notified
inst 737/95
submitted
2
O.A. 3

Proc
SL
ZD

O.A.NO.737/95

25.03.98

HON Mr D S Baweja, A.M.
Hon Mr J P Sharma, J.M.

Shri R C Sinha, counsel for applicants in
all the three O.As is present. Shri Vikram Gulati,
counsel for respondents in OA No.737/95 has sought
adjournment. None is present for the respondents in
other O.As. Shri Sinha also seeks adjournment. List
for final hearing on 4.8.98.

✓
J.M.

Sharma
A.M.

Snt/-2/40)

Registrar
4-8-98

No sitting. Adjourned
to 12/10/98 for hearing.

Proc
SL

DR (2)
12-10-98

No sitting. Adjourned to
12.3.99 for hearing.

B.O.C

AV